

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/2105/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the 19th April, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/85, dtd 17.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days on 20.04.2021, 22.04.2021 and 23.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 19.04.2021 till the morning of 26.04.2021, has been granted. The District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/2106-²¹⁰⁷ /A, dated 19.4.2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

Rajan